

ITEM NO.10

Court 1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 728/2020

CHAKHESANG PUBLIC ORGANISATION (CPO) & ORS.

Petitioner(s)

VERSUS

THE UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.65176/2020-APPLICATION FOR EXEMPTION FROM
FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 30-07-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s)

Mr. Raju Ramachandran, Sr. Adv.
Mr. Chandrashekhar A. Chakalabbi, Adv.
Mr. Angshuman Sarma, Adv.
Mr. Anshul Rai, Adv.
Mr. Shiv Kumar Pandey, Adv.
Mr. Awanish Kumar, Adv.
M/S. Dharmaprabhas Law Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with W.P.(C)No. 454 of 2020.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR